

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA Nos. 136 & 137 of 2013 in
DFR No. 642 OF 2013

Dated : 18th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Indian Hotels Co. Ltd. & Anr. Appellant(s)
Versus
Maharashtra Electricity Regulatory
Commission & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Avijeet Kumar Lala
Ms. Purna Priyadarshini
Counsel for the Respondent(s): -

ORDER

I.A. No. 136 of 2013

(Appl. for leave to file the Appeal)

The Application is allowed.

(IA No. 137 of 2013- Condonation of Delay)

Issue notice to the Respondents returnable on 10.05.2013.
Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **10.05.2013.**

(Rakesh Nath)
Technical Member
Vs/ak

(Justice M. Karpaga Vinayagam)
Chairperson